श्री नवार्बासह चौहान इस स्टेटमेन्ट वे बाद माननीय मत्रो जी यह समझते हैं कि इस समय मिलो वे लिए जो कोयले की कमी हो गई है वह निकट भविष्य मे पूरी हो जायेगी ?

श्री मनुभाई शाह पूरी नहीं होगी बल्कि श्राजकल जो बराबर ऋइमेस हो जाता है उसमें काफी रिलीफ हो जायेगा।

श्री नवाबसिंह चौहान क्या माननीय मत्री जी को यह पता है कि कोयले के ग्रभाव के कारण मिलो के ग्रन्दर जो ग्राइल के कहोता है वह जलाया जाता है ग्रीर दरस्तों का काट करके हुँवन के रूप में जलाया जा रहा है वया माननीय मत्रों जो यह उचित नहीं समझने कि शीध्र से शीध्र कोयले का इन्तजाम किया जाय ताकि ग्राजकल जो खल मवेशियों के वाने दे काम में ग्राती है वह जलाने से बचायों जा सके ग्रोर दरस्तों का विनाश होने में रोका जा सके।

श्री मनुभाई शाह पहली बात जो है वह विल्कुल गलत है। जो चीज मिलो देः ग्रन्दर जलाई जातो हे वह ग्राउण्डनट देः ऊपर का हिस्सा जलाया जाता है, खली नहीं जलाई जाती है। खली बहुन महगी पड़नो है ग्रौर कोई भी व्यापारी इतनी महगो चीज को नहीं जलायेगा ग्रौर न ही वह बायलर मे काम मा सकती है। जहां तक दूसरी वात का सम्बन्ध है उसी वारे में सरकार को खुद चिन्ता है ग्रौर वह चाहती है कि कोयला समय पर दिया जाय ग्रौर इसके लिए उचित कार्यवाहों का जा रही है।

SHRI BAIRAGI DWIBEDY: May I know whether as a result of the use of furnace oil in the textile mills there will be a rise in the prices?

SHRI MANUBHAI SHAH There might be a marginal rise but we do not believe that they should be given any further concession. It should be absorbed in the price of cloth which is quite fair and profitable.

## सिनेमास्कोप फिल्मों का तैयार किया जाना

- \*३१२ श्री नवाब सह चौहान क्या बाणिज्य तथा उद्योग मत्री यह बताने की कृपा करेगे कि
- (क) क्या भारत मे सिनेमास्कोप प्रकार की सिनमा फिल्मे तैयार करने ५ कोई प्रयत्न सरकार द्वारा किये गये है , श्रौर
- (ख) यदि उपर्युक्त भाग (क) का उत्तर 'हा' हो तो इस कार्य में भ्रब तक क्या प्रगति  $\epsilon$ ई है  $^{7}$

†[MANUFACTURE OF CINEMASCOPE FILMS

- \*312 SHRI NAWAB SINGH CHAU-HAN· Will the Minister of Com-MERCE AND INDUSTRY be pleased to state
- (a) whether any efforts have been made by Government to manufacture crnemascope type of crnema films in India, and
- (b) if the answer to part (a) above be in the affirmative, what progress has so far been made in the matter?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N KANUNGO) (a) Yes, Sır, M/s Hındustan Photo Films Manufacturing Co is implementing a project for the manufacture of Cinema films

- (b) Following steps have been taken so far to implement the scheme:
  - Technical collaboration agreement has been signed with a French firm
  - (11) Land has been acquired
  - (111) Arrangements have been made for power and water supply
  - (iv) Orders have been placed with the suppliers of machinery

†[वाणिज्य तथा उद्योग मंत्रालय में उद्योग मंत्री (श्री एन० कानूनगो) (क) जी, हा। सिनेमा फिल्मो का निर्माण करने

<sup>†[ ]</sup>English translation.

<sup>†[ ]</sup> Hindi translation.

के लिये मेसर्म हिन्दुस्तान फोटो फिल्म्स मेन्यु-फैकचरिंग कं० एक प्रायोजना अमल में ला रही है।

- (ख) योजना को ग्रमल में लाने के लिये ग्रब तक नीचे लिखे कदम उठाये जा चुके हैं:--
  - एक फ्रांमीसी फर्म के साथ प्राविधिक सहयोग के लिये करार पर हस्ताक्षर हो गये हैं।
  - २. भूमि प्राप्त कर ली गई है।
  - ़३. बिजली श्रौर पानी की व्यवस्था हो गयी है ।
    - ४. मशीनें भेजने वालों को आर्डर दिये जा चुके हैं।]

IMMUNITY CLAIMED BY AN OFFICER OF THE INDIAN HIGH COMMISSION IN LONDON

- \*313. SHRI NIRANJAN SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that an officer of the Indian High Commission in London has claimed diplomatic immunity in an action for slander against him;
- (b) if so, what are the details of the charges against this officer; and
- (c) what steps have been taken by Government to resolve the dispute?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes. Sir.

- (b) The plaintiff who is an Indian Doctor in London alleged that the Education Adviser in the Indian High Commission, London had called him an "undesirable" person, but the latter denied the said allegation.
- (c) Head of the Indian Mission in London did not waive diplomatic im-

munity because slander alleged was during performance of official duties. Waiver of immunity in such cases would gravely prejudice efficiency of officers in performing essential duties.

SHRI BHUPESH GUPTA: What is the answer, Sir? Could I have a gist of it? A gist would do.

MR. CHAIRMAN: As briefly as he talks.

Shrimati LAKSHMI MENON: It is a short answer, Sir. The officer is alleged to have referred to a Doctor as an undesirable person and then her was used for slander. We have claimed diplomatic immunity for the officer. That is the answer.

Shri Niranjan Singh: May know whether such a remark was made and also whether the serviceswere terminated on account of this?

SHRIMATI LAKSHMI MENON: Whose services? Nobody's services have been terminated.

SHRI NIRANJAN SINGH: It is said that she was in the service of . . . .

SHRIMATI LAKSHMI MENON: It is not she, Sir.

MR. CHAIRMAN: It is 'he'.

SHRI NIRANJAN SINGH: He or she, whatever it may be; I have read it in the paper as she but it may be he also. I want to know whether he has been turned out from the place where he was working?

SHRIMATI LAKSHMI MENON: He is still in service. He is under the Ministry of Scientific Research and Cultural Affairs.

Shri Niranjan Singh: If he is already in service, then what is the use of going in for this kind of action that he has been slandered and has been misbehaving?

SHRIMATI LAKSHMI MENON: I do not know whom the hon. Member refers to. There are two people